

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-105/2001/6391 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aminur Rahman,
District & Sessions Judge,
Baksa, Mushalpur.

Dated Guwahati the th 6 December, 2021

Sub: **Casual Leave.**

Ref:- Your letter No. DJ/BAK/2021/4969 dtd. 3rd December, 2021

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 13.12.2021 and 14.12.2021 along with station leave permission, with your official vehicle, at your own cost, from the evening of 10.12.2021 till the morning of 15.12.2021**, has been granted. The Additional District & Sessions Judge, Baksa and in her absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-105/2001/6392 /A, dated 6.12.2021

Copy to:

✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rda